

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 29.04.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 29.04.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 29/2019	Residents of Village Aheda Vs. State of Uttar Pradesh	For Consideration of Report	23.07.2019
2.	Original Application No. 33/2019	Residents of Shubh Dales Housing Society, Rudrapur Vs. State of Uttarakhand	For Consideration of Report	23.07.2019
3.	Appeal No. 09/2019 (I.A. No. 300/2019)	M/s. Aggarwal Hospital & Research Services Pvt. Ltd. Vs. Haryana State Pollution Control Board & Anr.	Ms. Nida Doon, Adv. for Applicant	03.05.2019
4.	Execution Application No. 19/2019 IN O. A. No. 597/2018 (M.A. No. 121/2019)	Goa Foundation Vs. Union of India	Mr. Saurabh Rajpal, Adv. for Applicant	07.05.2019
5.	Original Application No. 410/2019	Sajal Agarwal Vs. Union of India & Ors.	Mr. Rishi Kapoor & Mr. Ashish Pandey, Adv. for Applicant	09.05.2019
6.	Original Application No. 411/2019 (I.A. No. 299/2019)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant	03.05.2019

COURT MASTER